

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,  
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI**

**ORDER**

In partial modification of the duty roster of Summer Vacations-2022 of South District issued vide no. Judl-II/F.11/SV/SD/Saket/2022/11918-997 Dated:27.05.2022, it is hereby ordered that **Sh. Atul Kumar Garg, PO MACT, South District, will perform duty on 17.06.2022 (Friday) & 18.06.2022 (Saturday)** in place of Ms. Vrinda Kumari, ASJ-02, South District, **for disposal of urgent Civil matters, Bail matters, Criminal and Special Act cases of South District.**

Rest of the terms and conditions of the earlier order dated 27.05.2022 shall remains the same.



(NAROTTAM KAUSHAL)  
Principal District & Sessions Judge  
South District, Saket Courts Complex  
New Delhi

No. Judl.II/F.11/SV/SD/Saket/2022/ 17849-918 New Delhi, Dated: 06-06-2022

***Copy forwarded for information and necessary action to: -***

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi
2. The Principal District & Sessions Judge (H.Q.), Delhi, Tis Hazari Court, Delhi.
3. The Principal District & Sessions Judge, North West, South West, East, Shahdara, North-East, New Delhi, North, South East, West Districts.
4. The Officer In-charge, Pool Car Section, Saket Courts Complex.
5. All the Officers of Delhi Higher Judicial Services, South District.
6. The Chief Prosecutor, South District, Saket Courts, New Delhi.
7. The Branch In-charge of all the Branches, South District, Saket Courts.
8. The Secretary Bar Association of all the District Courts of Delhi & New Delhi.
9. The PRO/APRO of all the District Courts of Delhi & New Delhi.
10. The Website Committee (Hindi & English), Tis Hazari Court, Delhi.
11. PS/Reader to the Principal District Judge & Sessions Judge (South), Saket.
12. Notice Board.
13. R & I Branch for uploading on **LAYERS.**



Principal District & Sessions Judge  
South District, Saket Courts Complex  
New Delhi